

(b) NDDB makes payments to the oil-seed growers cooperative federations established under the Vegetable Oil Project who in turn pay remunerative prices to oil-seed growers.

(c) The expenditure on various activities connected with Dhara operations has been incurred in a manner consistent with the objectives of the market intervention operations.

(d) and (e) Government is already selling imported edible oils through the weaker sections of the society also. There is no proposal under consideration for retail sale of loose oil for the weaker sections of the society to cut its costs as is being done for milk by NDDB. The sale of loose oil in India frequently leads to undesirable practices like adulteration and under weightment. NDDB has, therefore, been making efforts to enhance the sale of packed oil under the Dhara brand name so as to shift the consumption pattern from loose oil to packed oil. Dhara is sold in tamper proof packs so that consumers can be sure about the purity and quantity of the oil which they purchase.

[Translation] 155

**Electronic Telephone Exchange in
Badayun District of Uttar Pradesh**

5802. SHRI CHINMAYANAND SWAMI: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal under the consideration of the Government to setup an electronic exchange in Badayun District of Uttar Pradesh; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) A 1500 Lines electronic exchange is likely to be commissioned in Badayun (U.P.) in the Eighth Five Year Plan.

[English] 156

**Grant of Pension to Freedom Fighters
of Arya Samaj Movement**

5803. SHRI S.N. VEKARIA: Will the Minister of HOME AFFAIRS be pleased to State:

(a) whether the cases of Freedom Fighters of Arya Samaj Movement for the grant of pensions are still pending finalisation; and

(b) if so, the details thereof and the time by which these cases are likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). The last date for receipt of applications from the participants of the Arya Samaj movement was 30.6.1986. All the applications received by that date have been disposed of. However, 351 applications purported to have been received by the Non-official Screening Committee have not yet been disposed of for the reason that there is a doubt about their timely receipt. It has recently been decided to dispose of such of these applications which are found included in the list furnished by the Sarvadeshik Arya Pratinidhi Sabha to this Ministry before 30.6.1986. No time limit can be specified for their disposal.

156 [Translation] Jannuwar d Kashir
Pakistan

Hoisting of Pak Flag in Kashmir

5804. SHRI SIMON MARANDI: Will the Minister of HOME AFFAIRS be pleased to State :